

through appropriate changes in Coal Mines Act and Rules and grant Maharatna Status to Public Sector Enterprises to operate on commercial lines by removing the constraints?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) After the nationalisation of the coal industry upto 1993 only Government companies could invest in coal mining. However, exercises undertaken by the Planning Commission indicate that the gap between demand and supply would increase by the end of the Ninth Plan and during the Tenth Plan periods even though investments by the Government companies have increased substantially.

(b) In order to enable greater investments in the coal sector, the Government are considering appropriate amendments in the Coal Mines (Nationalisation) Act in order to enable private investments. Discussions with the Unions have been initiated in order to address their concerns before a Bill is introduced.

#### **Investment by UTI in Private Company**

549. SHRI JAGATVIR SINGH DRONA : Will the Minister of FINANCE be pleased to state:

(a) the aggregate cost of Unlisted Equity shares of private companies purchased by Unit Trust of India during 1.4.92 to 31.3.96;

(b) the aggregate cost of Listed Equity shares of private companies purchased through private placement or brought-out deals by Unit Trust of India during 1.4.92 to 31.3.96;

(c) the aggregate cost of Unlisted Convertible debentures of private companies purchased by Unit Trust of India during 1.4.92 to 31.3.96;

(d) the aggregate cost of Listed Convertible debentures of private companies purchased through private placement or brought-out deals by Unit Trust of India during 1.4.92 to 31.3.96; and

(e) the aggregate Dividend received from the companies given in (a) and (b), separately, during 1.4.95 to 30.6.96?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ) : (a) UTI has informed that aggregate cost of unlisted equity shares purchased during the period from 1.7.92 to 30.6.96 was Rs. 75.23 crores.

(b) The aggregate cost of listed equity shares purchased through private placement brought-out deals during the period from 1.7.92 to 30.6.96 was Rs. 1258.60 crores.

(c) UTI has informed that it did not make any investments in unlisted convertible debentures of private limited companies.

(d) The aggregate cost of convertible debentures of private sector companies subscribed to by UTI through private placement brought-out deals during 1.7.92 to 31.3.96 was Rs. 462.27 crores.

(e) The aggregate amount of dividend received by UTI in respect of unlisted equity shares (referred to at (a)) was Rs. 0.10 crores and in respect of listed equity shares (referred to at (b)) was Rs. 58.99 crores.

#### **Nucleus Industrial Complex at Goindwal**

550. SHRI MAJOR SINGH UBOKE : Will the Minister of INDUSTRY be pleased to state:

(a) whether Goindwal in Amritsar District of Punjab is India's first nucleus Industrial Complex:

(b) if so, the details thereof;

(c) the area of land acquired for the above complex; and

(d) the names and number of Public Sector Undertakings and multinational companies set up there?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) Yes, Sir.

(b) The Government of India according to its Industrial Policy Statement of July, 1980, was to set up nucleus industrial complexes in the country for the economic development of areas identified as industrially backward. In pursuance of the above Statement, Government of Punjab in consultation with the Government of India decided to establish the first nucleus industrial complex at Goindwal Sahib in Amritsar district of Punjab and as a follow up measure, the Goindwal Industrial & Investment Corporation Ltd. was incorporated in the year 1981 to create infrastructure by way of black topped roads, piped water supply, underground sewerage, drainage, street lighting, uninterrupted power supply, educational facilities, telecommunication facilities, medical facilities and other service facilities to attract investment and setting up of industrial units. At present a spinning mill and a paper mill have started functioning. More industrial units are also likely to come up in the 9th Five year Plan. About 3,000 workers are in employment now. The State Govt. is also providing incentives for setting up of industrial units in the complex. The area has been linked with Beas by railway line.

(c) 909 acres of land have been acquired for the complex.

(d) M/s. Bharat Heavy Electrical Ltd. and The Goindwal Cooperative Spinning Mills Ltd. have set up their units in the complex. No multinational company has set up any unit.